

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5633
ANSWERED ON:03.05.2005
TRANSFER OF CENTRAL SCHEMES TO STATES
Ajaya Kumar Shri S.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the Centrally Sponsored Schemes for Scheduled Tribes transferred to the States during each of the last three years, year-wise, scheme-wise and the reasons therefor; and

(b) the details of the beneficiaries under these schemes during each of the last three years, scheme-wise and State-wise?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) A decision was taken to transfer two Centrally Sponsored Schemes for STs namely (i) Boys/Girls Hostel for STs, (ii) Establishment of Ashram Schools for STs in Tribal Sub Plan Areas, to the State Governments with effect from 1.4.2005. But status quo-ante has now been restored.

(b) The number of seats created under these schemes is at Annexure-State-wise, year-wise and scheme-wise.

Annexure

Annexure mentioned in reply to part (b) of the Lok Sabha Unstarred question No. 5633 for 3.5.05.

Name of Scheme: Boys/Girls Hostel for STs.

S. N. Name of the State No. of Seats created

2002-03 2003-04 2004-05

| | | | |
|----------------------------------|------|------|-----|
| 1. Andhra Pradesh | 2125 | 3001 | - |
| 2. Madhya Pradesh | 7250 | - | - |
| 3. Manipur | - | 100 | - |
| 4. Meghalaya | 200 | - | - |
| 5. Orissa | - | 100 | - |
| 6. Tripura | - | 100 | - |
| 7 West Bengal | 100 | 180 | - |
| 8. Karnataka | - | 600 | - |
| 9. Maharashtra | - | - | 875 |
| 10. Nagaland | - | 200 | 200 |
| 11. Jharkhand | - | 1200 | 900 |
| 12. Arunachal Pradesh | 160 | - | - |
| 13. Panjab University Chandigarh | - | - | 90 |

Total 9835 5481 2065

Name of Scheme: Establishment of Ashram Schools for STs.

S. N. Name of the State No. of Seats created

2002-03 2003-04 2004-05

1. Andhra Pradesh - 3800 -

2. Gujarat - - 4560

3. Madhya Pradesh 7000 - -

4. Tripura - - -

5. Karnataka 625 - -

Total 7625 3800 4560